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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

IA 288/2017 with C.P. No. 67/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Ms. MANORAMA KUMARI  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017**

Name of the Company: Arjundas B Khatri & Ors  
V/s.  
Pure Pharma Ltd. & Ors.

Section of the Companies Act: Section 241-242 r/w 130 of the Companies Act,  
2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANKIT PREMCHANDANI	ADVOCATE	R-1 to R-3	
2.	Kunal P Vaishnav	Advocate	Resp No. 7	
3.	NAVIN PAHWA WITH REEMA JAIN	Sr. Adv.  PCS	Petitioners	

**ORDER**

Learned Senior Advocate Mr. Navin Pahwa with Learned PCS Mr. Reema Jain present for Original Petitioner. Learned Advocate Mr. Ankit Premchandani i/b Learned Advocate Mr. Vijay Assudhani present for Original Respondents No. 1 to 3. Learned Advocate Mr. Kunal Vaishnav present for Original Respondent No. 7. None present for Original Respondents No. 4 to 6.

The petitioner has filed IA 288/2017 with a prayer to substitute the name of Mr. Rohit Khatri in the event of death of Late Mr. Arjundas B Khatri the petitioner no. 1 in the company petition no. 67/2017.

Mr. Arjundas B Khatri expired on 02.09.2017 leaving behind Mr. Rohit Khatri, Mr. Varun Khatri (Sons) and Mrs. Shankuntala A. Khatri (widow of the petitioner).

On perusal of the record it is found the Mr. Varun Khatri and Mrs. Shankutala Khatri is already added as party in the main petition. Hence the name of Mr. Rohit Khatri who is the son of petitioner is required to be substituted on the death of his Father Late Mr. Arjundas B Khatri.

The Respondents has no objection if the name of the Mr. Rohit Khatri is added in the main petition.

The petitioner is directed to contact the Registry for array the name of Mr. Rohit Khatri in the main petition.

Accordingly, IA 288/2017 is disposed of.

Interim order be extended till next date of hearing.

List the matter for final hearing on 30.10.2017.



**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

Dated this the 4th day of October, 2017.